

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 310
CP-156/ND/2021
New IA-224/2024

IN THE MATTER OF:

Ajay Chopra

... Applicant/Petitioner

Versus

Capital Surgical Company Pvt. Ltd. & Ors.

...

Respondent

**Under Section: 241,242,243.244 r/w 244 &
213 & 447**

Order delivered on 03.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-224/2024: There is no appearance on behalf of the Applicant. In the interest of justice, the hearing is deferred to 16.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)